

(e) if not, the reasons therefor and the steps being taken to mobilise funds from other sources for speedy completion of all railway projects?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) The financing of Konkan Railway Project will be as under:—

(i) 25% of the cost will be met through equity participation by the Union Government and the States of Maharashtra, Karnataka, Goa and Kerala;

(ii) the balance 75% by issue of public bonds.

(c) No, Sir.

(d) Does not arise.

(e) The Source of Financing are subject to the overall constraints and prioritisation of projects sector-wise; subject to Planning Commission's assessment of Plan requirements.

Local Trains Between Dadar and Thane

*177. SHRIMATI JAYAWANTI NAV-
INCHANDRA MEHTA: Will the Minister
RAILWAYS be pleased to state:

(a) whether Government propose to increase the number of local trains between Dadar and Thane in view of heavy overcrowding in the existing local trains; and

(b) if so, the details of the plan in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir, but not immediately.

Modernisation of Major Airports

*178. SHRI PRAKASH V. PATIL: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any difference of opinion between the National Airports Authority and Department of Electronics in regard to import of electronic items such as radar, ILS and VOR for modernisation of major Airports although they are manufactured indigenously;

(b) if so, the details thereof and steps proposed to be taken to resolve the issue; and

(c) when the modernisation work is likely to be completed?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) The project for modernisation of Bombay and Delhi airports is expected to be completed within 30 months from the date of award of contract.

[*Translation*]

Rural Electrification in Uttar Pradesh

*179. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of ENERGY be pleased to state:

(a) whether a number of villages in district Etah, poles are laying unelectrified;

(b) if so, the number thereof and the reasons therefor; and

(c) since when these are lying unelec-

trified and the action proposed to be taken by Government in this regard?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). The type of information asked for in the Question viz. the progress of village-wise electrification in each District is maintained only at the state level. As reported by the Uttar Pradesh State Electricity Board (UPSEB), one village namely, Manora in the Etah district was not electrified due to shortage of conductors and non availability of funds, though electric poles have been erected before March, 1990. Similarly, electric poles have been erected for electrification of Khajura, hamlet of the already electrified village Sarwal, as well as for carrying out loan intensification in the already electrified villages of Gajora and Baheta in the Etah district. The UPSEB is likely to complete these works during 1990-91, subject to availability of funds and other inputs.

[*English*]

Revival of Subsidy to Hotel Industry

*180. **SHRI R. JEEVARATHINAM:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to revive the subsidies which were being given earlier to some industries including hotel industry for the construction of buildings; and

(b) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). The Central Investment Subsidy under which industrial units set up in centrally declared backward areas were eligible for capital subsidy on their fixed capital investments has been discontinued w.e.f. 1.10.88. However the

Finance Minister during his budget speech has announced that Government propose to reintroduce a Central Investment Subsidy for Small Scale Units in rural areas and backward regions.

[*Translation*]

Expansion of Barauni Refinery

*181. **SHRISURYA NARAYAN SINGH:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government propose to expand the Barauni refinery and increase its installed capacity; and

(b) if so, the details thereof and the time by which it is likely to be expanded?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). A project for augmentation of utilities/off site facilities at a total cost of Rs. 19.5 crores to enable operation of Barauni refinery at 3.8 MTPA, is still under consideration of the Government.

[*English*]

Complaint against Vayudoot by R.B.I.

*182. **SHRI HANNAN MOLLAH:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Reserve Bank of India has recently lodged a complaint against Vayudoot for unfairly charging charter flights fares for flights which operated as passenger flights; and

(b) if so, the action taken thereon?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.